

(b) Yes, Sir.

(c) Statement giving the requisite information is placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 140].

International Industrial Development Conference

2119. { Shri H. N. Mukerjee:
Shri Prabhat Kar:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that at the recent session at San Francisco of the International Industrial Development Conference, the Governor of the Reserve Bank of India declared that the private sector was having a dominant role in the industrialisation of the country; and

(b) whether a copy of the relevant portion of the speech will be laid on the Table?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). The relevant extract from the transcript of the speech is given below:

"In discussion the role of the public sector tends to be magnified out of all proportions. It has been estimated that in terms of investment the public sector of industry in India accounts for not more than about 3 per cent of the total investment. And at the pace at which development is taking place, it would be extravagant to suppose that the proportion would increase to anything more than 15 or 20 per cent for so long as we can foresee at present. In fact, the private sector is playing a dominant role in Indian economy to-day and is bound to play a dominant role in future."

Defence Establishments

2120. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether the Committee appoint-

ed to go into the service conditions of non-industrial and industrial staff in various defence establishments has submitted its report; and

(b) if so, what are the specific recommendations?

The Deputy Minister of Defence (Shri Raghuramiah): (a) No

(b) Does not arise.

Work Load in Ordnance Factories and Depots

2121. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether any steps have been taken to assess the work load in Ordnance Factories and Depots; and

(b) if so, the results thereof?

The Deputy Minister of Defence (Shri Raghuramiah): (a) and (b). The workload has been assessed in the Ordnance Factories and found to be adequate. The workload in the Ordnance Depots, which are not production units, is assessed, when establishments are reviewed periodically and adjustments in staff are made where necessary.

Punjab High Court

2122. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state:

(a) the number of writ petitions filed in the Punjab High Court at Chandigarh during 1956 and 1957 so far; and

(b) the number of writ petitions admitted and rejected by the Punjab High Court?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is being collected and will be laid on the Table of the Lok Sabha.